

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 61(ND)/2014

CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016


NAME OF THE COMPANY

R. C. Kholi &ors.

V/s

The sports goods Exports Promotions Council

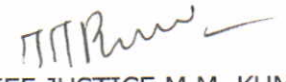
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Rakesh Kumar, Adv.		} Petitioners	Melle
2.	Mr. Parmod Sachdeva, Adv.			
3.	Megha Aggarwal, PCS			
	ANJU JAIN, ADV.		RESPONDENT No.1	

Order

This petition has been transferred from Bench No. II and fixed for proper orders.

Accordingly, list on 21.10.2016


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

23.9.2016
(P.K. Sud)